

PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA

SUB: NATIONAL JUDICIAL ACADEMY, BHOPAL – Nomination of two District and Sessions Judges for the Academic Programme No.P-1196 on the subject of “**Refresher Course for POCSO Court’s**” scheduled to be held from 03.01.2020 to 05.01.2020 at National Judicial Academy, Bhopal – **Relief Arrangements – ORDERS – ISSUED.**

REF: 1. Letter No.NJA/Reg/Ac.Prog/2019-20/2778, dated 09.08.2019 from the Registrar (Administration), National Judicial Academy, Bhopal.
2. High Court’s letter ROC.No.682/SO/2019, dated 17.12.2019.

ORDER ROC.No.3759/2019-B.SPL., DATED 20.12.2019

The High Court is pleased to pass the following Orders:

The following District and Sessions Judges, mentioned in column number 2, who are nominated to participate in the Academic Programme No.P-1196 on the subject of “**Refresher Course for POCSO Court’s**” scheduled to be held from 03.01.2020 to 05.01.2020 at National Judicial Academy, Bhopal, Madhya Pradesh State in the High Court’s Letter 2nd read above, are hereby directed to handover charge of their post(s) to the officers mentioned in column number 3 against their names and proceed to attend the said Refresher Course at National Judicial Academy, Bhopal.

SL. NO.	NAME OF THE NOMINATED OFFICER WITH DESIGNATION	PRESIDING OFFICER PLACED IN FULL ADDITIONAL CHARGE IN THE ABSENCE OF OFFICER NOMINATED FOR TRAINING PROGRAMME
(1)	(2)	(3)
1.	SMT G.PREMALATHA, XIII Additional Chief Judge, (Fast Track Court), City Civil Court, , Hyderabad.	I Addl. Metropolitan Sessions Judge, Hyderabad.
2.	SMT. SHOUKATH JAHAN SIDDIQUE, II Additional District and Sessions Judge, (Fast Track Court), Mahabubnagar.	Judge, Family Court-cum-VIII Addl.District and Sessions Judge, Mahabubnagar.

The officers mentioned in column number 3, will be in full additional charge of the post(s) mentioned in corresponding column number 2, during the period of absence of the above said officers who are nominated to participate in the above said Refresher Course from 03.01.2020 to 05.01.2020 at National Judicial Academy, Bhopal, Madhya Pradesh State.

On return from the above said Programme, the officers mentioned in column number 2, will rejoin duty in their respective posts.

NOTE: 1. The Proceedings is placed in the High Court’s Web Site <http://tshc.gov.in>. The downloaded copy from the web site is valid for relieving and reporting before the National Judicial Academy, Bhopal.
2. **The nominated officer are entitled only for actual journey time.**

**REGISTRAR GENERAL
FAC REGISTRAR (VIGILANCE)**

20.12.19

To:

15. The officers Concerned.
16. The Incharge Officers.
17. The Registrar (Administration), National Judicial Academy, Bhopal, Madhya Pradesh State.
18. The Director, Telangana State Judicial Academy, Secunderabad.
19. The Metropolitan Sessions Judge, Hyderabad.
20. The Prl. District and Sessions Judges, Mahabubnagar.
21. The I Addl. Metropolitan Sessions Judge, Hyderabad.
22. The I Addl. District and Sessions Judge, Mahabubnagar.
23. The XIII Additional Chief Judge, (Fast Track Court), Hyderabad.
24. The II Additional District and Sessions Judge, (Fast Track Court), Mahabubnagar.
25. The Judge, Family Court-cum-VIII Addl.District and Sessions Judge, Mahabubnagar.
26. Pay and Accounts Officer, Hyderabad.
27. The District Treasury Officer, Mahabubnagar.
28. The Sub Treasury Officer, Mahabubnagar.
29. **THE SECTION OFFICERS :**
 - a) Special Officer Section
 - b) Vigilance Cell
 - c) E-Section
 - d) Work Review Cell
 - e) O.P.Cell
 - f) B-Section
 - g) Accounts Section
 - h) Computer Section
 - i) D-Budget Section
 - j) Enquiry Cell.

High Court for the State of Telangana at Hyderabad.

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